

DIVISION BENCH
COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/25(KB)2022
COMP.APPL/100(KB)2022,
COMP.APPL/101(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS M V VENKATESHWAR POLYTECH PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

MENTIONING

1. This matter was not on board today and was taken up upon mentioning.
2. A memo has been filed for preponement of date of hearing which is not opposed by Ld. Counsel appearing for the Operational Creditor.
3. At joint request of the parties, post this matter on **23/2/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Order signed on 29th of January, 2024.

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